Academics and Industry. Initially, a Committee for Evolution of the New Education Policy was constituted which submitted its report in May, 2016 and thereafter, the Ministry prepared 'Some Inputs for the Draft National Education Policy, 2016'. Both these reports have been treated as inputs for policy formulation. The exercise of preparing a New Education Policy is still ongoing as the Government has recently constituted a Committee for preparation of the Draft National Education Policy under the Chairmanship of Dr. K. Kasturirangan. The Committee is interacting with various stakeholders and examining the suggestions and inputs received from various stakeholders including the government, public, NGOs and autonomous bodies. The Committee is expected to submit its report soon.

## National Policy on Education

## 2013. SHRI DARSHAN SINGH YADAV: SHRIMATI RAJANI PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the National Policy on Education accords priority for improvement of standards of education at all levels for children living in rural and urban areas;
  - (b) if so, whether any study has been conducted in this regard; and
  - (c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) The Government is committed to provide equitable access to quality education to all sections of the society. The extant National Policy on Education (NPE) provides for a National System of Education which implies that, up to a given level, all students, irrespective of caste, creed, location or sex, have access to education of a comparable quality. It includes a common educational structure, a national curriculum framework and minimum levels of learning for each stage of education.

The Government is in the process of formulating a New Education Policy for which *wide* ranging consultations were undertaken at multiple levels of online, expert/thematic and grassroots from village to State, Zonal levels as well as at the National level. Initially, a Committee for Evolution of the New Education Policy was constituted which submitted its report in May, 2016 and thereafter, the Ministry prepared 'Some Inputs for the Draft National Education Policy, 2016'. Both these documents are treated as inputs for policy formulation. Suggestions and inputs have been received from various stakeholders such as, individuals, organisations, autonomous bodies, Hon'ble MPs, GoI Ministries and State Governments on various aspects of

education. The exercise of preparing a New Education Policy is still ongoing as a Committee for Draft National Education Policy under the Chairmanship of Dr. K. Kasturirangan has been constituted which will consider and examine all inputs and suggestions and is expected to submit its report shortly.

## Disabled friendly infrastructure in schools and colleges

- 2014. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government has issued any guidelines to ensure availability of disabled friendly infrastructure in the schools and colleges in the country;
  - (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by Government to ensure construction of disabled friendly school/college buildings across the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) The Ministry of Human Resource Development (MHRD) had issued various instructions from time to time to all the Centrally Funded Educational Institution to ensure barrier free environment in the buildings, which would include provision of ramps, rails, lifts, adaption of toilets for wheel chair users, braille signages and auditory signals, tactile flooring etc. to PwDs, as envisaged in the PwDs Act.

University Grants Commission (UGC) has also issued various instructions from time to time to the Universities regarding Accessible India Campaign (Sugamya Bharat Abhiyan), as a nationwide flagship campaign for achieving universal accessibility for PwDs. It is also mandatory for All India Council for Technical Education (AICTE) approved institutions to have barrier free structure to encourage persons with disabilities for technical education.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides that every school should have barrier-free access. The Ministry of Human Resource Development on 22nd March, 2017 has advised all States and UTs to achieve 100% barrier free infrastructure/access for the benefit of children including CWSN by March, 2020.

The Centrally sponsored Scheme of Sarva Shiksha Abhiyan (SSA) provides for barrier free access in the elementary schools for the benefit of children with special needs (CWSN). As per Unified District Information System for Education, 2015-16, 61.83% of elementary schools are having ramps and 23.08% schools have been provided CWSN friendly toilets where CWSN enrolment >0.